

from the settlers pointing out their difficulties and asking for further concessions;

(b) Proposal to give more bamboos and cadjan leaves, free supply of bannana suckers, vegetable seeds etc. are under consideration of Government.

Study Leave to Government Officers

1243. **Shri Madhu Limaye:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 108 on the 4th November, 1965 and state:

(a) whether the restriction on officers whereby they cannot retain Government accommodation for a period exceeding six months goes against the intentions of the Second Pay Commission who had recommended liberal grant of study leave to Government officers who intended to pursue higher studies in India or abroad;

(b) if so, the action proposed to be taken to rectify the position; and

(c) the facilities, other than leave which are provided to officers who undertake higher studies?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). The relevant information is being collected and will be placed on the Table of the House as soon as possible.

Communist Activity in Kashmir

1244. **Shri Hari Vishnu Kamath:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that several pro-China Communists of Punjab have entered Kashmir; and

(b) if so, the action being taken in the matter?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) The Government have no information to this effect.

(b) Does not arise.

Arrest of M.P. Detenus

1245. **Shri Biren Dutta:** Will the Minister of Home Affairs be pleased to state:

(a) whether Shri Dasaratha Deb, M.P. detained in Damka Jail is suffering from T.B.;

(b) whether he has been kept in the Rajendra Prasad Hospital, Ranchi; and

(c) whether Government propose to release him on parole for treatment?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) and (b). Shri Dasaratha Deb is suffering from slipped inter vertebral discandis and is under treatment in the Rajendra Medical College, Ranchi.

(c) As he is already under specialised treatment, the Government of Tripura do not consider it necessary to release him on parole.

Undertrials in Tripura

1246. **Shri Biren Dutta:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a large number of under-trials in Tripura are refused bail even though they are arrested under bailable section;

(b) whether all the under-trials, including MLAs are denied class I;

(c) whether all are handcuffed and roped while taken to court; and

(d) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) No under-trial prisoner arrested for a bailable offence is refused bail.

(b) The classification is made in consideration of status, education, mode of living and nature of offence alleged to have been committed. One